

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

IB-22(ND)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

Vs.

M/s. Shekhar Resorts Ltd. & Ors.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 06.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant/FC :

For the Respondent/CD :

For the Intervener :

ORDER

Due to Colloquium of the Hon'ble Members, the matter is adjourned to
01.5.2020.


(Madhu Narula)
Court Officer

Surjit